

that secret meeting about, what took place there and what was the matter discussed in that meeting?

**SHRI P. V. NARASIMHA RAO:** We will find out but not by the method suggested by the hon'ble Member.

**SHRI INDRAJIT GUPTA:** Mr. Vajpayee just now in the question that he asked prefixed it by saying that Moshe Dayan came here without any invitation from the government and he came on his own. In the Statesman Mr. Vajpayee is quoted as saying—I do not know whether it is correct or not—that Moshe Dayan came to India on his own initiative incognito and without any prior knowledge of the External Affairs Ministry. Now what I want to know is because the hon'ble Minister in his main reply said that the records of the Ministry do offer a basis for conjecturing or surmising that visits were made not once but three times, viz., 1977, 1978 and 1979.

**SHRI P. V. NARASIMHA RAO:** I did not say that. What I said was that while we have complete information about Moshe Dayan's visit to Delhi in August 1977 the statements of the leaders of Janata and BJP have given different dates and I have no reason to dis-believe their memory. Therefore, it points to the possibility of more visits than one.

**SHRI INDRAJIT GUPTA:** Sir, I had not completed my question. I want to know from whatever the evidence that is in the possession of the Ministry does it substantiate Mr. Vajpayee's or other Janata government ministers' contention that Moshe Dayan's visit was not known before hand to the Government of India. That they had not invited him. That he came on his own that he came *incognito* and no arrangements were made from the government side. What does your record show?

**SHRI P. V. NARASIMHA RAO:** I want to draw the distinction of govern-

ment as such in some other Ministry and the Ministry of External Affairs. So far as the Ministry of External Affairs is concerned I have already submitted that beyond that particular aspect where the then Foreign Minister was asked by the Ministry about these reports emanating from different sources and the instructions which he gave beyond that the Ministry does not possess any evidence or record of any kind, but it is obvious that as Moshe Dayan came by our own IAF aircraft and naturally his coming here was overseen by the functionaries of the Government of India, I cannot say that the Government as such can plead ignorance.

**SHRI JYOTIRMOY BOSU:** Sir, this sort of secret visits are not unknown to us. Mrs. Gandhi went to meet Mr. Kissinger in Teheran in 1974. Will the hon'ble Minister kindly tell us since the matter has come on the floor of this House as to what specific proposals came from Moshe Dayan; and secondly what exactly the then government and the Prime Minister told Moshe Dayan in reply?

**SHRI P. V. NARASIMHA RAO:** I have no information on that. No records are available. In the absence of records I cannot imagine things and tell the House. I have said in so many words that no record on that aspect or of any kind is available.

#### WRITTEN ANSWERS TO QUESTIONS

##### **Bangladesh Intrusion into Indian Territory**

\*63. **SHRI AJOY BISWAS:**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) how many times the Bangladesh nationals have intruded into the Muhuri Charland of Belonia Sub-Division in Tripura this year; and

(b) whether the Bangladesh Government have given any compensation to the affected people?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO):** (a) Twenty times.

(b) No, Sir.

#### **Housing of Railway Employees**

**\*64. SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to lease out the railway land adjoining the railway lines and yards to the railway employees to construct their own houses;

(b) if so, the details thereof; and

(c) if not, what are the plans for making adequate arrangements for housing the railway employees?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF):**

(a) No, Sir.

(b) Does not arise.

(c) Railways build their own quarters for housing their staff, based on the requirements at various stations and depending upon availability of funds.

#### **Session in South**

**\*65. SHRI AMAR ROY PRADHAN:  
SHRI K. LAKKAPPA:**

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government have any intention or any proposal to hold the Parliament Session in South; and

(b) if so, the details thereof and the action so far taken by Government in this regard?

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH):** In March 1980, 433 Members of Parliament submitted a representation to the Prime Minister requesting that the next session of Parliament be held at Bangalore. The feasibility of the proposal to hold a session of Parliament annually at Bangalore is under consideration of Government.

#### **Raid on the Houses of Railway Employees for foreign Tickets and Warrants**

**\*66. SHRI DINEN BHATTACHARYA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a raid in the houses of some employees of Patna Junction and Danapur of Eastern Railway about forged tickets and warrants etc;

(b) if so, when and how many forged tickets etc. have been received;

(c) what is the estimated loss of earnings of Patna Junction during the past three years;

(d) how many railway employees both Gazetted and non-Gazetted are involved in the case and whether enquiries in connection with acquisition of assets disproportionate to their income have been completed;

(e) if so, with what result; and

(f) what steps Government have taken to ensure that enquiries are impartial and not influenced by officers and all the facts are brought to light?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):**

(a) Yes Sir.

(b) The House searches were conducted on 29-12-79 and 29-1-1980. No forged railway ticket was recovered, but 8 Railway Warrants bearing stamps of Criminal Investigation Department, Intelligence Branch, Bihar and Bihar Military Police Bat-